

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2251/18/25]

III. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report of the Investor Education and Protection Fund Authority (IEPF), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Investor Education and Protection Fund Authority (IEPF), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement showing reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2252/18/25]

MESSAGE FROM LOK SABHA

The Bills of Lading Bill, 2025

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 10th March, 2025, passed the Bills of Lading Bill, 2025.

I lay a copy of the said Bill laid on the Table.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMUNICATIONS AND INFORMATION TECHNOLOGY

श्री अमर पाल मौर्य (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित संचार और सूचना प्रौद्योगिकी संबंधी संसदीय स्थायी समिति (2024-25) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

- (i) Sixth Report on Action Taken by the Government on the

Observations/Recommendations of the Committee contained in its Fifty-sixth Report (Seventeenth Lok Sabha) on 'Regulation of Cable Television in India' pertaining to the Ministry of Information and Broadcasting; and

(ii) Seventh Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Fifty-fourth Report (Seventeenth Lok Sabha) on 'Digital Payment and Online Security Measures for data Protection' pertaining to the Ministry of Electronics and Information Technology.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMUNICATIONS AND INFORMATION TECHNOLOGY

श्री अमर पाल मौर्य (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित संचार और सूचना प्रौद्योगिकी संबंधी संसदीय स्थायी समिति (2024-25) के निम्नलिखित प्रतिवेदनों पर सरकार द्वारा की गई आगे की कार्रवाई को दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

(i) Fifty-third Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in the Forty-seventh Report (Seventeenth Lok Sabha) on 'Review of functioning of Central Board of Film Certification (CBFC)' pertaining to the Ministry of Information and Broadcasting; and

(ii) Fifty-Fifth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in the Forty-eighth Report (Seventeenth Lok Sabha) on 'Citizens Data Security and Privacy' of the Ministry of Electronics and Information Technology.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON WATER RESOURCES

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित जल संसाधन संबंधी संसदीय स्थायी समिति (2024-25) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

(i) Third Report of the Committee on 'Demands for Grants' (2025-26) of the